

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

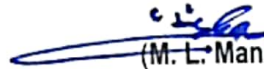
ORDER

No: 182 /Acctt

Dt: 21-8-2021

Permission is hereby accorded in favour of following Judicial Officers to attend one day online training Programme on "Plea Bargain" its efficient use for satisfactory disposition of cases on 21st of August 2021. Therefore, the officers shown in column 'B' shall look after the routine work of the courts shown in column 'A' during the above mentioned period.

S. No.	'A'	'B'
1	Sh. Parvin Pandoh, Special Municipal Mobile Magistrate Jammu, (also holding the charge of Sub Judge Court, Jammu)	City Judge, Jammu (alongwith the charge of Sub Judge Court, Jammu)
2	Sh. Umesh Sharma Special Excise Mobile Magistrate Jammu	Spl. Mobile Magistrate (Passenger Tax) Jammu
3	Sh. Raj Kumar Special Railway Magistrate Jammu	Spl. Mobile Magistrate (Passenger Tax) Jammu

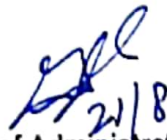

(M. L. Manhas)
Pr. Distt. & Sessions Judge
Jammu
Pr. District & Sessions Judge
Jammu

No: 2022-31 /PDSJ-J

Date: 21-8-2021

Copy to the:-

- 1) Registrar General, Hon'ble High Court of J&K at Jammu/Srinagar, for information.
- 2) Secretary to Hon'ble Mr. Justice D. S. Thakur, Administrative Judge for Jammu District for information of his Lordship.
- 3) Chief Judicial Magistrate, Jammu for information.
- 4) Special Excise Mobile Magistrate Jammu.
- 5) Special Municipal Mobile Magistrate Jammu
- 6) Special Railway Magistrate Jammu
... for information
- 7) City Judge, Jammu
- 8) Spl. Mobile Magistrate (Passenger Tax) Jammu
... for information and compliance.
- 9) Office copy.
- 10) e-Court for uploading the same on official website.


21/8
Chief Administrative Officer
Pr. Distt. & Sessions Court
Jammu
Pr. District & Sessions
Jammu